

मोक्षम भावोग ने 17.55 करोड़ रुपए का परिव्यय अनुमोदित किया है जिसमें से 8 करोड़ रुपए राज्य के सामान्य विकास कार्यक्रम के लिए 5.55 करोड़ रुपए ग्राम विद्युतीकरण निगम सामान्य कार्यक्रम के लिए हैं तथा 4.00 करोड़ रुपए न्यूनतम आवश्यकता कार्यक्रम के लिए हैं। इसकी भागे अनुपूर्ति संस्थागत धनराशि से की जाएगी जो मूलतः पम्पसेटों/ट्यूबवैलों को अजित करने के लिए उपयोग में लाई जाएगी।

संघ लोक सेवा आयोग की परीक्षाओं का माध्यम

4116. श्री हुकम देव नारायण यादव :  
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार संघ लोक सेवा आयोग की प्रतियोगी परीक्षाओं हिन्दी माध्यम से कराने का है और यदि नहीं, तो इसके क्या कारण हैं; और

(ख) 1971 की जनगणना के आधार पर देश में भ्रंशेजी भाषी लोगों की जिनकी मातृ भाषा भ्रंशेजी है संख्या कितनी हैं और देश की कुल जनसंख्या में उसकी क्या प्रतिशतता है ?

गृह मंत्री (श्री चरण सिंह) : (क) सरकार ने सिद्धांत रूप में पहले ही यह निर्णय कर लिया है कि संघ लोक सेवा आयोग द्वारा ली जाने वाली प्रतियोगी परीक्षाएँ, संविधान की 8वीं अनुसूची में सम्मिलित सभी भाषाओं और भ्रंशेजी में ली जानी चाहिए। इस दिशा में शुरुवात हो गई है। यह प्रश्न, इसकी जटिलता को दृष्टि में रखते हुए, अन्य प्रश्नों के साथ साथ,

संघ लोक सेवा आयोग द्वारा डा० डी० एन० कोठारी की अध्यक्षता में गठित "भारती नीति तथा चयन पद्धति समिति" को सौंपा गया था। समिति ने अब अपनी रिपोर्ट दे दी है और इस प्रश्न के सम्बन्ध में समिति की सिफारिशों पर संघ लोक सेवा आयोग द्वारा व्यक्त विचारों को ध्यान में रखते हुए विचार किया जाएगा।

(ख) 1971 की जनगणना के अनुसार देश में भ्रंशेजी भाषी लोगों की, जिनकी मातृभाषा भ्रंशेजी है, जनसंख्या 1,91,595 है, जो देश की कुल जनसंख्या का 0.0349 प्रतिशत है।

#### Paper Mill at Phulbani

4117. SHRI SRIBATCHA DIGAL:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have completed the survey of setting up a paper mill at Phulbani, Orissa; and  
(b) if so, the progress so far made to implement the proposal?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Government have not undertaken any study for setting up a paper mill at Phulbani in Orissa.

(b) Does not arise.

#### Assam-Arunachal Boundary Dispute

4118. SHRI K. B. CHETTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the border dispute between Assam and Arunachal had not yet been settled;  
(b) if so, the reasons therefor; and

(c) by when, the Government propose to settle the dispute?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):** (a) to (c). The work relating to the demarcation of boundary between Assam and Arunachal Pradesh has been taken up. Efforts are being made to expedite the demarcation after mutual discussions between Governments of the State of Assam and the Union Territory of Arunachal Pradesh in consultation with the survey of India. Study Teams have been set up to go into the details of demarcations. The demarcation work is likely to take some more time.

#### **Facilities to Neo-Buddhists**

4119. **SHRIMATI AHILYA P. RANGNEKAR:** Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware of the fact that neo-Buddhists from Maharashtra and other States are agitated about not extending the facilities of job, education etc., granted to the Scheduled Castes to them; and since most of them come from the Scheduled Castes; whether Government propose to extend the facilities to them?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):** Central Government have already extended to Neo-Buddhists facilities given to Scheduled Castes, such as grant of post-Matric scholarships, Overseas Scholarships, admission to pre-examination training centres, assistance to girls' hostels and assistance to non-official organisations engaged in their welfare. Government of Maharashtra have also made available reservations in State services. No reservations except in favour of Scheduled Castes and Scheduled Tribes, are made by the Central Government in respect of Central Services or posts or All India Services. In accordance with the provisions of the Constitution (Scheduled Castes) Order, 1950, no person who professes a religion different from the

Hindu or the Sikh religion, shall be deemed to be a member of a Scheduled Caste.

#### **Manufacture of Oil Rigs by BHEL**

4120. **SHRI BHAGIRATH BHANWAR:** Will the Minister of INDUSTRY be pleased to state:

(a) the number of oil rigs manufactured so far in the country with the cooperation of Bharat Heavy Electricals Ltd.;

(b) whether they have been manufactured with all indigenous material or whether foreign spare parts have been used therein and if so, the percentage thereof; and

(c) the place and number of oil rigs manufactured in India?

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** (a) Seven rigs are under manufacture with Bharat Heavy Electricals Ltd., out of which one rig has, so far been completed and is ready for delivery.

(b) In the manufacture of first rig, both indigenous and imported material were used. The percentage of indigenous and imported contents was 35 and 65 respectively.

(c) The first rig manufactured by BHEL was assembled at their Unit at Hyderabad. Its components were manufactured at their Hyderabad and Bhopal Units besides at Bharat Pumps and Compressors Ltd., Allahabad. There are two units, both in public sector, viz Heavy Engineering Corporation, Ranchi (HEC) and Bharat Heavy Electricals Ltd., Delhi (BHEL) licensed to manufacture oil well drilling rigs. HEC have not manufactured any rigs during last five years. BHEL have not set up separate facilities for manufacture of rigs. They have based their production on the utilization of the existing facilities of BHEL and other public sector undertakings as also pri-